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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17-08-2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/925/(IB)/2018
NAME OF THE PETITIONER(S) : KANSAN ENGINEERS & CONSULTANTS
NAME OF THE RESPONDENT(S) : ENECTRIC PROJECTS & SOLUTIONS INDIA PVT LTD
UNDER SECTION : 9 rule 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. ABINAYA KALAI GANAN

Counsel for Petitioner

Abinaya

PAWAN JHABAICCA

For Respondent

K.P.Sh.

ORDER

Counsel representing both parties are present. Counsel for respondent stated that they are intending to settle the accepted claim and talks are going on between the parties. At request, time is enlarged for filing joint memo of settlement. Put up on 29.08.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

knp